

THE NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

M.A. No.115/2018

In

Un-numbered Company Appeal (AT) No. ___/2018

(F.No.01/05/2018/NCLAT/UR/339)

In the matter of:

Mr. T.O. Abraham Applicant/Appellant

^ Versus

Cavunal Rubber Estates (P) Ltd. & Ors. Respondents

Appearance: None for the Appellant.

01.06.2018

No one appear for the Appellant. Put up on 05.06.2018.

(Abni Ranjan Kumar Sinha)
Registrar